

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 6502/2023

THE STATE OF UTTAR PRADESH DISTRICT MAGISTRATE & ORS. Appellant(s)

VERSUS

SHANTI DEVI & ORS.

Respondent(s)

Date : 06-05-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE
[IN CHAMBER]

For Appellant(s) Ms. Ruchira Goel, AOR
Mr. Adit Jayeshbhai Shah, Adv.

For Respondent(s) Mr. Deepak Tyagi, Adv.
Mr. K.k.gautam, Adv.
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the applicants/appellant-State
prays some time to take appropriate steps in respect of
deceased respondent No.1

Four weeks' time is granted to the
applicants/appellant-State to take steps.

(RADHA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)